

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) DIARY NO(S). 57340/2025

[Arising out of impugned final judgment and order dated 17-10-2024 in FAFO No. 2995/2006 17-10-2024 in FAFO No. 654/2013 passed by the High Court of Judicature at Allahabad]

RAJASTHAN STATE ROAD TRANSPORT CORPORATION

PETITIONER(S)

VERSUS

MAHIMA ALIAS KM. KANTIKA MISHRA

RESPONDENT(S)

FOR ADMISSION and I.R.

(IA No. 36638/2026 - CONDONATION OF DELAY IN FILING

IA No. 36640/2026 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 36632/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 36634/2026 - EXEMPTION FROM FILING O.T.

IA No. 36637/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 13-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) Mr. B S Rajesh Agrajit, Adv.
Mr. Siddharth Goswami, Adv.
Mrs. Smriti Singh, Adv.
Mr. Satya Veer Singh, AOR

For Respondent(s)

UPON hearing the counsel the court made the following
O R D E R

Tag with C.A. Nos.4655-4656 of 2025.

Signature Not Verified
Digitally signed by
GEETA AHUJA
Date: 2026.02.13
15:40:00 IST
Reason: []

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS